

## ANNEXURE - C

### **1. Scheme: - Scheme to provide Grant-in-Aid to Cultural Organizations (Maintenance Grant/Regular Grant)**

#### **Objective**

(i) To create and develop cultural talent. (ii) To provide financial support to cultural organizations. (iii) To create and develop cultural environment in the state of Goa. (iv) To purchase musical instrument.

#### **Eligibility Criteria:**

- (i) The Goan institution should be registered under Society's Registration Act, 1860 or under Indian Trust Act.
- (ii) Grant-in-Aid is provided in the form of reimbursement of expenditure incurred by the institution for the last financial year. The institution shall bear all the expenditure and conduct its activities from its own funds for the first year.

Preference will be given to the institutions involved in cultural education i.e. imparting training in music, drama, fine art etc.

### **2. The Scheme to provide Financial Assistance in the form of Grant in Aid to the Bhajani/Choir/Cultural Group/Institutions for purchase of Musical Instruments.**

The Government of Goa is pleased to implement the following amended Scheme:

#### **1. Short title/commencement.—**

(i) This Scheme shall be called "The Scheme to provide financial assistance in the form of Grant in Aid to the bhajani/ choir/cultural group/institutions for purchase of musical instruments". (ii) This scheme shall come into force from the date of its publication in the Official Gazette and shall remain in force upto 31st March, 2025"

**2. Introduction.—** The erstwhile Scheme provided for centralized purchase and distribution of the musical instruments to the selected bhajani/ /choir/cultural group/institutions through the department. However, the amended Scheme envisages financial assistance in the form of Grant in Aid to the bhajani/choir/cultural group/ /institutions for purchase of musical instruments of their choice.

**3. Objectives.—** (a) To encourage and sustain the Bhajani Mandals, Choir groups, Cultural troupes who contribute to a great extent for the preservation of cultural heritage with their cultural and musical performances. (b) To give financial support for Organization/ /Institutions for promotion and preservation of age old culture. (c) To promote local talent and to promote local cultural troupes.

**4. Eligibility.—** Any Mandals/Groups/ /Institution/Troupes registered or un-registered and fulfilling the following eligibility conditions shall be eligible to avail the benefit under this Scheme. (1) Mandals/Groups/Institution/Troupes should be conducting regular musical performance like bhajans, choir singing, folk performance etc. (2) Mandals/Groups/Institution/Troupes should consist of at least 10 members. (3) Mandals/Groups/Institution/Troupes that has availed the benefit under this Scheme shall be eligible for the grants for the second time only after completion of 5 years from the release of the first grant subject to submission of utilization certificate and on the basis of their performance.

5. Nature & Quantum of Assistance.— (1) Under the Scheme the eligible Cultural Groups/ /Institutions shall be given lumpsum grants/ /financial assistance to the maximum extent of Rs. 15,000/- per Group/Institution for purchase of Musical Instruments only. (2) The Government/department may restrict the number of groups/institutions in each category according to the availability of the funds.

6. Selection procedure.— (1) Directorate of Art & Culture shall release advertisement in local newspapers inviting application to avail the benefit under this Scheme. (2) Directorate of Art & Culture shall constitute a sub-committee which will nominate/select the Groups/Institutions working towards preservation of musical and cultural activities for availing the benefit under this Scheme.

7. Utilization Certificate.— The grantee institution shall utilize the grants for the purpose for which it is sanctioned within a period of 3 months. The utilization certificate and audited statements of Accounts with seal of the Group/ /Institution should be submitted to the department within 6 months from the date of sanction of the grant.

8. Disbursement of the grant.— On recommendation of the sub-committee and as per the terms & conditions the Director of Art & Culture shall obtain the Government approval and grant shall be released to the groups.

9. Framing of guidelines.— For better implementation of this Scheme the Government shall frame guidelines from time to time, if required

10. Relaxation.— The Government shall be empowered to relax any or all clauses or conditions of the Scheme in genuine cases for sanction of the grant to any institution.

11. Interpretation.— If any question arises regarding interpretation of any clause, word, expression or entire Scheme, the decision about the interpretation shall lie with the Government which shall be final and binding on all concerned.

12. Redressal of grievances.— If any grievance arises, out of implementation of this Scheme, the Minister of Art & Culture shall hear and decide such matter and the decision of the Minister for Art & Culture in this regard shall be final.

### **3. This scheme shall be called "Scheme to provide Special Financial Grant for Organizing Cultural Events".**

**Introduction.**- This scheme has been designed to provide financial support to the institutions, cultural groups and Individuals to organize / conduct various types of Cultural Events / Programmes / Exhibitions / Festivals/Workshops. This scheme intends to give opportunity to young Goan artists to develop their talent, so also to give opportunity to the artists as well as general public to witness various standard cultural performances / events / Exhibitions/ Festivals /Workshops.

#### **The criteria to avail Grant under Special Grant Scheme**

##### **2. Eligibility.-**

(i) Any Cultural group /organization/ institutions registered or unregistered as well as individual persons are eligible to avail benefit under this scheme once in a financial year.

(ii) Applicant should have experience in organizing cultural events/ programmes/ exhibitions/festivals.

(iii) Preference will be given to registered institutions / organizations.

(iv)The applicant institutions, organization, cultural group or individual applicant as the case may be, shall not be defaulter of Directorate of Art &

Culture for non-submission of utilization certificate or statement of accounts for any other grant received by the applicant.

(v) Directorate of Art & Culture, may also suo-moto identify any institution/cultural group or individual person to organize any Cultural Event / Programme/ Exhibitions/ Festival/ Camp/ Workshop for the Department of Art & Culture.

**4. The “Scheme for Upliftment of Utsavi Rangabhumi of Goa (Utsavi Rangabhumi Unnati Yojna), Financial Assistance to Revive, Preserve and Protect Goan Maand Culture**

Sr. No	Name of the Schemes	Scope of the scheme
1.	Scheme for Uplift of Utsavi Rangabhumi of Goa	<p>The “Scheme for Upliftment of Utsavi Rangabhumi of Goa (Utsavi Rangabhumi Unnati Yojna) has been designed with an objective to encourage the Festive theatre of Goa which is known as “ Gomantakiya Utsavi Rangabhumi”. This form of theatre has an illustrious tradition of presenting plays during festival in the villages. Most of the renowned actors of this motherland have the history of performing their character role on Utsavi Rangabhumi, wherein more than 1000 plays were performed on the occasion of village deities festival all over the Goa.</p> <p><b>Eligibility Criteria:-</b></p> <p>(i) This scheme will be applicable to the traditional village festive theatre groups/ amateur theatre groups. The Group should have traditions of performing their plays during village deity festival through devasthan or village institutions.</p> <p>(ii) There has to be a tradition of performing the plays at least for 25 years.</p> <p>(iii) The theatre group has to give undertaking that they will present the play without prompting on the day of performance.</p> <p>(iv) The theatre group has to perform all the roles including that of the female in the drama from the same village. No professional artist will be allowed.</p> <p>(v) Traditional theatre group from the same village has to perform the play as the tradition may be and the devasthan or village committee may certify the same.</p> <p>(vi) The theatre groups shall provide all necessary details as required by the Department.</p> <p>(vii) There should be a Bank Account of the group in the Nationalized / Scheduled Bank in order to release payment.</p>

		<p>(viii) The village theatre groups could apply for financial assistance towards prose as well for sangeet natak. However, no group will get financial assistance for more than one play per year.</p> <p>(ix) The groups can apply every year under the scheme; however the selection will be made by the Government as per the recommendation of the selection committee and availability of funds.</p>
2.	Financial Assistance to Revive, Preserve and Protect Goan Maand Culture	<p>The scheme “Financial Assistance to Revive, Preserve and Protect Goan Maand Culture” have been designed with an objective to encourage Goan Folk artists and to revive, preserve and protect the Goan Maand Culture consisting of folk forms viz. Zagor, Ranmalle, Kallo, Perni Zagor, Talgadi, Tonyamell, Shigmo, Challe, Naman, Jatigayan, Goff, Dhallo-Fugdi and folklore and folk music viz. Suvari vadan, Ghumatvadan, shamelvadan and Dholvadan and any other folk forms, folklore and folk music as selected by the committee of experst which are basically orginated from Goan Maand.</p> <p><b>Eligibility Criteria:-</b></p> <p>(i) To avail the benefit of this scheme the Goan Maand group has to apply with the Directorate of Art and Culture, Government of Goa in prescribed form.</p> <p>(ii) The Maand group should have legacy of practicing folk art forms for at least past thirty years at such traditional Maand place.</p> <p>(iii) The Maand group has to give undertaking whether their village Maand is still in existence or not.</p> <p>(iv) No objection Certificate from the concerned Devasthan/Maand is to be obtained by the Maand group while applying under the scheme.</p> <p>(v) The applicants desire to join training under this scheme shall not be less than 10 years of age. Whereas any old age folk artist in the course of training could share their experience and guide the new generation with kind co-operation from Maand Guru.</p> <p>(vi) Preference will be given to those Goan Maand culture which are on the verge of extinction.</p>

